

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

10.

C.P.(CAA)/226(MB)/2023  
c/w C.A.(CAA)/60(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Ayodhya Gorakhpur Sms Tolls Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. CA Nitin Gutka i/b Zadn & Associates, Ld. Authorised Representative for the Petitioner Companies present. Mr. Altaf Shaikh, ICLS, Representative of the Regional Director, WR, Mumbai present.
2. At the request of the Counsel for the Petitioners to file affidavit clarifying the status of the pending Petition under Section 7 or Section 9 petition, list this matter on 11.07.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)